

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:6907
ANSWERED ON:11.05.2005
ACCOUNTABILITY OF BUREAUCRACY
Chavda Shri Harisinh Pratapsinh;Patel Shri Jivabhai Ambalal

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the steps taken by the Government to put to an end to red-tapism and inspector Raj;
- (b) the steps taken by the Government to make bureaucracy and inspector Raj more accountable; and
- (c) the success achieved by the Government as a result thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

(a), (b) & (c): Regulatory reform is an ongoing process and changes in regulations/legislation are made keeping in view the broad objectives and need to cut transaction cost and time taken in doing business and making delivery of services to the citizens easier and free of difficulties. The following measures/issues are being taken in this regard:

- (i) Single Window clearance and avoiding multiplicity of authorities
- (ii) Prescribe time limits for grant of non-statutory approvals
- (iii) State specific fine-tuning of specific institutional and statutory/regulatory features
- (iv) Computerisation and Maintenance of records
- (v) Simplification of laws and procedures
- (vi) Reducing the number of routine inspections